

**OFFICE OF THE DISTRICT AND SESSIONS JUDGE  
WEST KHASI HILLS DISTRICT : NONGSTOIN**

No. DSJ/NGN.127/2017/35,

Dated Nongstoin, the: 23<sup>rd</sup> October, 2019.

**Re-Advertisement**

Applications in standard form are hereby invited from interested candidates who are citizens of India for the post of Technical Manpower in the Office of District and Sessions Judge, West Khasi Hills District, Nongstoin. The post is purely on contractual basis and will be for a period of one year.

Sl.No	Post Name	No. of posts	Essential Qualification	Age	Remuneration (Fixed)
1.	Technical Manpower	1(one)	B.C.A/B.S.C (IT)/B.SC (Computer Science) from a Government recognised university. With typing speed of 30 words per minute.	18 -27 years as on 30-09-2019; upper age limit is relaxable 5 (five) years in case of ST/SC candidates	Rs. 15,000/- (Rupees fifteen thousand). Only per month

The desirous candidates having requisite qualifications and fulfilling other eligibility conditions may submit their application in Standard Form with 2(two) Photographs, self-attested copies of educational qualification certificates including proof of age, SC/ST Certificates, No Objection Certificate from the present employer (if engaged in the Government) alongwith self-address stamped envelope with complete address, Pin Code, Phone no and email id on the envelop.

The Last date of receipt of application in the office of the undersigned will be the 26/11/2019 during office hours.

**N.B.**

1. No TA/DA will be paid to the candidates attending the interview.
2. Applications shall be scrutinized by the Committee duly constituted and shortlisted candidates with requisite qualification will have to undergo Computer Test (Practical) and typing test and those who qualify in the test shall be called to attend the Personal Interview Cum Viva Voice Examination. The date, venue and time for the examination will be intimated in due course of time.
3. The undersigned reserves the right to cancel the recruitment process at any stage without assigning any reasons.

(Shri A.M. Ripnar)  
District and Sessions Judge  
West Khasi Hills District  
Nongstoin.

No. DSJ/NGN.127/2017/35-A,

Dated Nongstoin, the: 23<sup>rd</sup> October, 2019.

Copy to:-

1. The Registrar General, High Court of Meghalaya, Shillong for favour of kind information.
2. The District Public Relations Officer, Nongstoin with a request to have the Advertisement published in 1(one) issue in Khasi Newspaper by 28<sup>th</sup> October, 2019. Bill and 1(one) copy of the news Paper to be submit to the undersigned.
3. The DIO, NIC, Nongstoin for putting up in the Website of District and Sessions Judge, Nongstoin on 28<sup>th</sup> October, 2019.
4. Assistant Employment Officer, District Employment Exchange, West Khasi Hills District, Nongstoin for your information and necessary steps.
5. Office Notice Board.

District and Sessions Judge  
West Khasi Hills District  
Nongstoin